

ITEM NO.6

COURT NO.4

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 10653/2018

(Arising out of impugned final judgment and order dated 04-01-2018 in CWJC No. 8283/2016 passed by the High Court Of Judicature At Patna)

UDAY PRATAP THAKUR AND ANR.

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

WITH

SLP(C) No. 26340/2018 (XVI)

SLP(C) No. 7215/2019 (XVI)

FOR EXEMPTION FROM FILING O.T. ON IA 44149/2019

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 156656/2019

FOR EXEMPTION FROM FILING O.T. ON IA 156658/2019

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 8185/2021

Diary No(s). 28954/2020 (XVI)

(FOR ADMISSION and I.R. and IA No.18168/2021-CONDONATION OF DELAY IN FILING and IA No.18172/2021-EXEMPTION FROM FILING O.T. and IA No.18171/2021-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 25-04-2023 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Amit Pawan, AOR
Mr. Anand Nandan, Adv.
Mr. Abhishek Amritanshu, Adv.
Mr. Hassan Zubair Waris, Adv.
Mr. Suchit Singh Rawat, Adv.
Ms. Shivangi, Adv.
Mr. Aakarsh, Adv.
Mr. Amit Kumar, Adv.
Mr. Kushagra Raj, Adv.

Mr. Bankey Bihari Sharma, AOR
Mr. Atul Bandhu, Adv.

Mr. J.M. Sharma, Sr. Adv.
Mr. Ajit Sharma, AOR
Mr. Akshat Sharma, Adv.
Mr. Amrit Pradhan, Adv.

For Respondent(s) Mr. Abhinav Mukerji, AOR
Mr. Akshay Shrivastava, Adv.
Mrs. Bihu Sharma, Adv.
Ms. Pratishtha Vij, Adv.

Mr. Ranjit Kumar, Sr. Adv. (N.P.)
Mr. Azmat Hayat Amanullah, AOR
Mr. Tirupati Gaurav Shahi, Adv.

Mrs. Madhvi Divan, A.S.G. (N.P.)
Mrs. Nachiketa Joshi, Adv.
Mr. Amit Verma, Adv.
Mr. Shiv Mangal Sharma, Adv.
Mrs. Vaishali Verma, Adv.
Mr. Raj Bahadur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned in D. No. 28954/2020.

We have heard Mr. Amit Pawan, learned counsel, appearing for the petitioner(s) and Mr. Abhinav Mukherji, learned counsel, appearing for the respondent-State of Bihar.

Leave granted.

Arguments concluded.

Judgment reserved.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR